To visit National Green Tribunal (NGT) website, please enter the URL: http://greentribunal.gov.in// on any browser (Google Chrome, Mozilla Firefox, Internet Explorer) and following screen will appear
Click on E-filing link to open e-filing portal
Removal of exception

Feeling problem to open page in chrome click on Advance

Your connection is not private

Attacker might be trying to steal your information from ngtonline.nic.in (for example, passwords, messages or credit card). NETBEUI_CERT_AUTHORITY_INVALID

Automatically report details of possible security incidents to Google. Privacy Policy

Hidden value will appear click this link to continue

Feeling problem to open page in firefox click on Advance

Your connection is not secure

The server of ngtonline.nic.in has configured its website improperly. To protect your information from being stolen, Firefox has not connected to this website.

Learn more...

Skip Back

Advanced

Report error that this site can help Mozilla identify and block malicious sites

Hidden value will appear click on add exception button click this a pop up will appear below

There is a problem with this website's security certificate.

The security certificate presented by this website was not issued by a trusted certificate authority.

Security certificate problems may indicate an attempt to fool you or intercept any data you send to the server.

We recommend that you close this webpage.

Click here to close this webpage.

Continue to this website (not recommended)

More information

Feeling problem to open page in internet explorer click on continue to website

Add Security Exception

You are about to add an exception for Firefox to access this site.

Logins, data, stores, and other public sites will not ask you to do this.

Certificate Details

This site is attempting to identify itself with invalid information.

Unknown Identity

The certificate is invalid because it hasn't been verified as issued by a trusted authority using a secure signature.

Confirm Security Exception

Cancel
1.1 User Registration

For e-filing user has to register himself on this portal. This process can be done either of two ways below.
1. In-Person User
2. Advocate User

After Successful Registration User will get User/Login Id and Password on its mail and mobile no that can be used for e-filing. This process can be done by following way.

After choosing either of the options user will get a registration page
1.2 Registration for In-Person User

When clicked on In-person user a registration page will appear that needs some mandatory information such as name, address, city, state, pin code, gender, date of birth, mobile no, email id, security question and its answer. In this page user has to provide his login id to create an account on e-filing portal. After successful registration ID and Password will be sent to mobile no and email id. Fields with * are mandatory.

After filling all data enter captcha value on click on submit button this leads to creation of successful In-person user.
1.3 Registration for Advocate User

When clicked Advocate user a registration page will appear that needs some mandatory information such as Bar council no, name, address, city, state, pin code, gender, date of birth, mobile no, email id security question and its answer. In this page user has to provide his login id to create an account on e-filing portal. After successful registration ID and Password will be sent to mobile no and email id. Fields with * are mandatory.

After filling all data enter captcha value on click on submit button this leads to creation of successful In-person user.
1.4 Forget Password

Some times it happens that user forgets his password. To recover this we have a link with forget password to recover user’s password. This can be done in following ways.

Click on Forget password link and user will get page as

Enter user Id/ Login Id, email id which user has provided at the login time. After entering captcha User will get new password on his registered mobile and email id.
1.5 Login

Press Login after giving correct login id and Password.
1.6 Home Page of e-Filing Portal
1.7 Navigation in Menus

To perform filing and other tasks user can navigate through links available in Menus.

User will get menu in left area of page like this: Suppose user wants new filing, click on filing. Now options will appear. For filing, click on New Filing.
1.8.1 Fresh Filing

Click on New Filing
1.8.2 e-filing in Fresh Case

After Clicking on fresh Filing link, first page is instruction simply check the box and click on button that leads to filing process.
1.8.3 Registration of Case

Fresh Filing has 5 different steps which can be seen on top of form. Each incomplete step is marked with orange color and steps that are complete or running are marked with green color. First tab is Registration Form fill up this form and click on save and continue button.

First tab is Registration Form. Enter appropriate data. This tab is clickable. User can move these tabs directly.

Click on this button to move next process.
1.8.4 Add More Party

Second tab is add more party. If a case has more than one petitioner or respondent that can be filed here. After successful addition of parties user can view them in rows.

To edit previous data
To move next process
After filing party data click on this button
Second tab is add more party tab

Sample image of a webpage with options to add more parties,.petitioner, advocate, and respondents. Each section has options to select or input data.
1.8.5 Document Details

Third tab is document details. To upload a document, select the appropriate volume and document type. After selecting the appropriate volume, document, and file, click on this button to upload the document. To edit previous data, click on the 'Previous page' button. To move to the next process, click on 'Save & Continue'.
Fourth tab is preview page. After filing all data user can view snapshot of entered data on a single page. If he is satisfied with input he can move on payment process or he can edit wrong inputs. After clicking on final submit user can not edit data, he can only do payment process.

To move next process

To edit previous data

User can print this preview through this button.
Fifth and final tab is payment. Payment can be made in two modes first is online mode second is offline mode is DD and IPO. If payment mode is offline then enter details of DD or IPO and submit its hard copy on filing counters. After payment a cyber receipt will be generated for future reference.
1.9.1 Add More Advocate

Click on Add More Advocate
1.9.2 Add More Advocate

Click The matter for which user wants to add advocate

<table>
<thead>
<tr>
<th>Sr. No</th>
<th>Ref. No.</th>
<th>Petitioner Name</th>
<th>Date</th>
<th>File No.</th>
<th>Add More Advocate</th>
</tr>
</thead>
<tbody>
<tr>
<td>1</td>
<td>0015/2016</td>
<td>Delhi Police</td>
<td>2016-12-20</td>
<td>0015/2016</td>
<td>Add More Advocate</td>
</tr>
<tr>
<td>2</td>
<td>0004/2016</td>
<td>TESTUSER.AAC</td>
<td>2016-12-20</td>
<td>0004/2016</td>
<td>Add More Advocate</td>
</tr>
<tr>
<td>3</td>
<td>0021/2016</td>
<td>Govt of National Capital Territory of Delhi</td>
<td>Ministry of Chemical and Fertilizers</td>
<td>2016-12-20</td>
<td>0021/2016</td>
</tr>
</tbody>
</table>

First Choose party type then choose its name and then select advocate name from the list. Click submit button.
Click on Add More Advocate
### Draft Petition

**REF.NO.::**

<table>
<thead>
<tr>
<th>Sr.No.</th>
<th>Ref. No.</th>
<th>Petitioner Name</th>
<th>Respondent Name</th>
<th>Filing Date</th>
<th>Filing Type</th>
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<tbody>
<tr>
<td>1</td>
<td>0001/2016</td>
<td>Ministry of Coal</td>
<td>ree</td>
<td>2016-12-01</td>
<td>Existing Case</td>
</tr>
<tr>
<td>2</td>
<td>0002/2016</td>
<td>Ministry of Communications and Information Technology</td>
<td>Ministry of Commerce and Industry, ITPO</td>
<td>2016-12-01</td>
<td>Fresh Filing</td>
</tr>
<tr>
<td>3</td>
<td>0003/2016</td>
<td>Delhi Police</td>
<td>dast</td>
<td>2016-12-01</td>
<td>Fresh Filing</td>
</tr>
<tr>
<td>4</td>
<td>0004/2016</td>
<td>TESTUSER.AAC</td>
<td>anewz</td>
<td>2016-12-01</td>
<td>Fresh Filing</td>
</tr>
<tr>
<td>5</td>
<td>0005/2016</td>
<td>Govt. of National Capital Territory of Delhi</td>
<td>Ministry of Chemical and Fertilizers</td>
<td>2016-12-01</td>
<td>Fresh Filing</td>
</tr>
<tr>
<td>6</td>
<td>0006/2016</td>
<td>Test Name</td>
<td>Test Copy</td>
<td>2016-12-21</td>
<td>Fresh Filing</td>
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<tr>
<td>7</td>
<td>0007/2016</td>
<td>TestName 1</td>
<td>TestName 1</td>
<td>2016-12-25</td>
<td>Existing Case</td>
</tr>
</tbody>
</table>

Click this button to complete petitions.
1.10.3 Draft Petition

After clicking the link user can continue his petitions as follows.
1.11.1 Transaction History/Payment status

Click on Transactions
1.11.1 Transaction History/Payment status

Transactions History

<table>
<thead>
<tr>
<th>Sr. #</th>
<th>Ref.No.</th>
<th>Transaction Id</th>
<th>Status</th>
<th>Action</th>
</tr>
</thead>
<tbody>
<tr>
<td>(1)</td>
<td>001/2016</td>
<td>0100000022016</td>
<td>FAILED</td>
<td>—</td>
</tr>
<tr>
<td>(2)</td>
<td>001/2016</td>
<td>0100000032016</td>
<td>FAILED</td>
<td>—</td>
</tr>
<tr>
<td>(3)</td>
<td>001/2016</td>
<td>0100000172016</td>
<td>SUCCESS</td>
<td>View Receipt</td>
</tr>
<tr>
<td>(4)</td>
<td>002/2016</td>
<td>0100001052016</td>
<td>SUCCESS</td>
<td>View Receipt</td>
</tr>
<tr>
<td>(5)</td>
<td>002/2016</td>
<td>0100001222016</td>
<td>SUCCESS</td>
<td>View Receipt</td>
</tr>
</tbody>
</table>

Total Transaction $5

National Green Tribunal
Cyber Receipt

e-filing No: 0V110000122016
Receipt No: 0100000022016
Date & Time: 14/27/279085-05.50
Transaction Status: SUCCESS
Fee Amount(Rs.): 1000.00
Payment Mode: Online
Demand Draft IPO No.: 219287
Issue Date: 13-12-2016
Bank/Post Office Name: BBIB
Branch Name/Pay at the Post Office: BBIB
State: DELHI
District: NEW DELHI
Pin Code: 110001
User Id: taxner

* THE HARD COPY OF DD/DDPO ALONG WITH A HARD COPY OF 0A/APEAL/RA/MA/EA PLEADING BE FILED AT THE NGT COUNTER WITHIN 5 WORKING DAYS

Print
1.12.1 Filing Report

Click on Total Filing
1.12.2 Filing Report

To view history click here

Petitions/Applications/Appeals/Pleadings Filed in this Month

<table>
<thead>
<tr>
<th>Sr. No</th>
<th>Ref. No.</th>
<th>Petitioner Name</th>
<th>Respondent Name</th>
<th>Filling Date</th>
<th>Diary No.</th>
<th>Status</th>
</tr>
</thead>
<tbody>
<tr>
<td>1</td>
<td>001/2016</td>
<td>Ministry of Chemical and Fertilizers</td>
<td>Ministry of Agriculture, DMS, DCAR</td>
<td>2016-12-04</td>
<td>1232016</td>
<td>Payment Completed</td>
</tr>
<tr>
<td>2</td>
<td>002/2016</td>
<td>SAMAJ SEVA SAMITI</td>
<td>UTTAR PRADESH POLLUTION CONTROL BOARD</td>
<td>2016-12-04</td>
<td>252016</td>
<td>Payment Completed</td>
</tr>
<tr>
<td>3</td>
<td>003/2016</td>
<td>TEST SAMITI</td>
<td>UPPCL</td>
<td>2016-12-04</td>
<td>142016</td>
<td>Payment Completed</td>
</tr>
<tr>
<td>4</td>
<td>004/2016</td>
<td>SAMAJ SEVA SAMITI</td>
<td>UTTAR PRADESH POLLUTION CONTROL BOARD</td>
<td>2016-12-04</td>
<td>1232016</td>
<td>Not Submitted</td>
</tr>
</tbody>
</table>
1.13.1 Change Password

Click on change password
1.13.2 Change Password

- Enter Old Password
- Enter New Password
- Enter new password to confirm
- Click on submit

Your password must satisfy the following:

1. Should be minimum 6 character long.
2. At least one alphabet (a-z, A-Z).
3. At least one numeric value (0-9).
4. At least one special character (!@#$).
5. Can't use last 5 Password.
1.14.1 Logout

Click on logout button